

**GOVERNMENT OF INDIA  
DRINKING WATER AND SANITATION  
LOK SABHA**

UNSTARRED QUESTION NO:1843

ANSWERED ON:23.08.2012

INTEGRATION OF RURAL HOUSING PROGRAMME WITH NBA

Rai Shri Prem Das;Rani Killi Krupa

**Will the Minister of DRINKING WATER AND SANITATION be pleased to state:**

- (a) whether the Government proposes to integrate Rural Housing Programme with Nirmal Bharat Abhiyan (NBA) to provide clean water and sanitation;
- (b) if so, the details thereof and steps taken to check overlapping of grants provided under both the programmes;
- (c) whether there is a huge amount lying unspent with the State Governments under NBA;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps taken by the Government for full utilization of the amount for effective implementation of the NBA?

**Answer**

MINISTER OF DRINKING WATER AND SANITATION(SHRI JAIRAM RAMESH)

(a): No, Sir.

(b): Does not arise.

(c) to (e): NBA is operated in a project mode wherein funds are released to the project districts through State Water and Sanitation Missions based on their eligibility as per the expenditure reported. The project districts that reported more than 60% expenditure of the released funds are only released with additional funds. This provided the project districts with availability of adequate funds for running the project while the proposal for release of subsequent installment was under consideration. This availability of reserve funds is reflected in the opening balance and added together accounts for the States unspent balance. However, to further reduce the unspent balance with the States, the provisions under NBA have been suitably modified such that the States do not retain unspent balance in excess of 10% of the grants released to them during the previous year under the programme.